

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

I.A.No. 33 OF 2024

IN

APPEAL NO. 40 OF 2022 (SZ)

Kalal Munindar, Narendar Goud & Others

... Applicant

Versus

Union of India & Others

... Respondents

REPLY FILED ON BEHALF OF THE 4TH RESPONDENT

The Fourth Respondent respectfully submits as follows:-

1. I state that the I.A.No.33/2024 which has been filed to bring on record certain additional documents is not maintainable neither in law nor on facts and therefore liable to be dismissed.
2. I state that the I.A is filed to bring on record certain documents which have come into existence after the Environmental Clearance dated 03.01.2022 was issued in favour of this respondent and which has been challenged in the present appeal. Therefore, the said documents cannot be relied upon to justify the challenge made to the Environmental Clearance dated 03.01.2022.
3. In addition, the additional documents sought to be brought on record as Annexure A1-A5 are in respect of another project proposed by the fourth respondent and it is not relatable to the



For the Fourth Respondent: [Signature]

[Signature]

project of the fourth respondent for which environmental clearance is granted on 03.01.2022. Therefore, these documents which are not relatable to the subject matter of the present appeal ought not to be permitted to be brought on record in the present appeal.

4. I state that at any event, the present application is filed at a belated stage when the appeal has been posted for final hearing only to delay the proceedings and to frustrate the fourth respondent. Therefore, the present application is liable to be dismissed with exemplary costs.

Under these circumstances, this Respondent prays that this Hon'ble Tribunal may be pleased to dismiss I.A.No. 33/2024 in Appeal No.40 of 2022 with costs and thus render justice.

Dated at Hyderabad on this the 16th day of April 2024

T. Hemalatha

COUNSEL FOR RESPONDENT NO.4

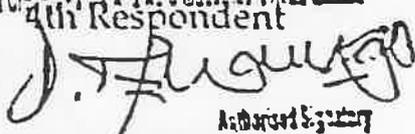
VERIFICATION

I, Dr Mohan Rao Dodda, S/o Sri Lingaiah Dodda, aged about 66 years, Managing Director of the 4th Respondent herein do hereby verify that what are all stated above are true and correct to the best of my knowledge, information and belief.

Verified at Hyderabad on this the 16th day of April 2024


Chiluveri Prabhakar,
M.Com.,LL.B.
NOTARY
Ayyappa Swamy Temple's Shutters, Shutter No 3
KONDAPUR
166, Srar Lingampally, Dist Rangas Reddy, Telangana
Cell. 9441036855



4th Respondent

Authorized Signatory

Notarised No: 92

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Date: 12-04-2024

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T.HEMALATHA, R.RAJMOHAN AND S.DEEPIKA

COUNSEL FOR RESPONDENT NO.4

